

(23)

CENTRAL ADMINISTRATIVE TRIBUNAL:PRINCIPAL BENCH

OA.No.2397 of 1998

New Delhi, this 14th day of May,2001

HON'BLE SHRI KULDIP SINGH, MEMBER(J)  
HON'BLE SHRI M.P.SINGH, MEMBER(A)

1. Raghunath
2. Ram Chandar
3. Mohan Singh
4. Kewal Anand
5. P.P.Bhaskar

(All C/o Executive Engineer-IV,  
L.M. Bangh, Shastri Nagar, Delhi)

... Applicants

(By Advocate:Shri Jagdev, proxy for  
Dr Surat Singh)

versus

1. Chief Engineer(Flood & Control)  
I.S.B.T. Building, 4th Floor  
K. Gate, Delhi
2. National Capital Territory of Delhi  
through Chief Secretary  
Old Secretariat  
Delhi

... Respondents

(By Advocate:Shri Vijay Pandita)

ORDER(Oral)

Shri Kuldip Singh, M(J)

The applicants in this case are aggrieved by the fact that the respondents have refused to regularise their services to the post of Wireless Operator/Work Assistant/Non Technical Supervisor. They have also alleged that certain persons junior to them have been confirmed/promoted to the post of Work Assistant by the respondents though they were appointed initially as Beldars like them.

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2. We have heard the counsel appearing for the parties.

3. Facts in brief, as stated by the applicants, are that they had initially joined the respondents as Group 'D' employees and were regularised as Beldars. They have also stated that they have been working as Wireless Operators, for which they have been paid extra remuneration. The post of Wireless Operator is a promotion post.

4. The respondents have opposed the OA and they have stated that there is no cadre post for the Wireless Operators and the applicants do not have a right for promotion, at the most they could have claimed for the same if their junior had been promoted. The respondents have denied the claim of the applicants that certain juniors to applicants have been given promotion. They have stated that applicants were initially appointed as Work Charged Beldar whereas the alleged juniors were initially appointed as Work Assistant/None Technical Supervisor and separate seniority lists are maintained by the department for Beldars and Work Assistant and the alleged juniors were not promoted but were already working as Work Assistant/Non Technical Supervisor. No junior Beldar to applicants has been promoted even as Non Technical Supervisor.

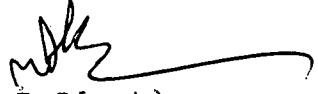


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13.

5. We find that this OA has no cause of action  
~~since no jurisdictional here been provided by~~  
and the same does not call for any interference.

OA is dismissed. No order as to costs.

  
(M.P. Singh)  
Member (A)

  
(Kuldip Singh)  
Member (J)